


TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL,
NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012 (Vol.II)

Date: 10/01/2020

NOTICE

A register is being prepared by the Registry for recording the names and other particulars of all those lawyers who volunteer to appear Amicus Curiae before this Hon'ble Tribunal. All those advocates who are willing to be included in the said register may give their names and other relevant particulars like qualifications, experience etc. to the Registry by way of an application latest by 14th February, 2020.


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.